advances made by State Bank Group. Nationalised Banks and other duled Commercial Banks to small scale industries in Uttar Pradesh during the 5-year period 1974-78 is given in the Annexure [See Appendix CXIV, Annexure No. 80]

Written Answers

#### Showing of files of the Ministry to M.Ps.

901. SHRI BHUPESH GUPTA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Shri Kamalnath, M.P. and/or Shri Sanjay Gandhi, M.P. wanted to be shown some of the files in this Ministry; and
- (b) if so, whether such files were shown to any of them?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): No, Sir.

- (b) Does not arise.
- 902. [Transferred to the 2nd July, 1980].

## Increase in rate of entry ticket for domestic and international airports

903. SHRI GURUDEV GUPTA: SHRI SAWAISINGH SISO-DIA:

> SHRIMATI HAMIDA HABI-BULLAH:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether Government have recently increased the rate of the entry ticket to the domestic and international airports in the country; and
- (b) if so, what are the details there. of?

THE MINISTER OF STATE THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) and (b) The rate of entry ticket to the International Airports of Bombay

Delhi only has been increased from Rs. 2 to Rs. 3 with effect from 1st May, 1980.

### +WRITTEN ANSWERS TO STARRE AND UNSTABRED QUESTIONS SET FOR THE 25TH JUNE, 1980

#### Celebration of Hijri Era

\*241, SHRI SYED SHAHABUDDIN: Will the Minister of EDUCATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to celebrate the 1500th anniversary of the Hijri era on a national level;
- (b) if so, what are the details in this regard;
- (c) whether Government also prepose to facilitate and assist participation by the Indian muslim community in international celebration of the event in foreign countries and under the auspices of foreign organisations; and
  - (d) if so, in what manner?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

- (b) The details are being finalised.
- (c) and (d) Proposals received will be considered on merit.

#### Deep Sea Fishing Trawlers

\*242. SHRI K. CHATHUNNI MAS-TER: Will the Minister of AGRI-CULTURE be pleased to state:

- (a) what is the number of fishing trawlers engaged in deep sea fishing in the country; and
- (b) whether there is any sector venture in this regard, if so, what are the details thereof?

The sitting of the Rajya Sabha on Wednesday, the 25th June, 1980 was adjourned without transacting any business Answers to Questions put down in the list for that day, were laid on the Table of the House on Thursday, the 26th June, 1980.

(i) Government owne	d	a . • ,	13
(ii) Public Sector	•		14
(iii) Private Sector			 4 I
(iv) Charter .	•		10

(b) The following five public sector undertakings have been operating trawlers as given below:

(i) Kerala Fisheries Corporation	• , 4
(ii) State Fisheries Develop ment Corporation, Ltd., West Bengal	
(iii) Andhra Pradesh Fisheries Development Corporation Ltd.	•
(iv) Tamil Nadu Fisheries Development Corporation	2

These trawlers are of 20-23 metre length imported from Mexico.

(v) Gujarat Agro-Marine

Products Ltd. .

# Contract Labour System in the Food Corporation of India

\*243. PROF. RAMLAL PARIKH: SHRI SYED SHAHABUDDIN:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the Food Corporation of India has a system of contract labour which is similar to that of bonded labour;
- (b) what is the number of contract labour hired during the last years:
- (c) whether it is also a fact that the Food Corporation of India has abolished contract labour in some States while it is in operation in some other States:

(d) if so, what are the details of contract labour in each State;

to Questions

- (e) whether there is more pilferage and wastage due to contract labour;
- (f) if so, what is the loss of foodgrains due to this system during the last three years;
- (g) whether Government propose te put an end to this system by absorbing contract labour as permanent staff; if so, by when; and
- (h) if not, what are the therefor?

THE MINISTER FOR AGRICUL-TURE AND RURAL RECONSTRUC-TION (RAO BIRENDRA SINGH): (a) The Food Corporation of have been engaging contractors handling work. That is not at similar to bonded labour.

- (b) In such a system labour engaged and paid directly by contractors. The number of labour employed by the contractors đepends on the volume of work at any point of time. Their number is therefore not available with the Corporation of India.
- (c) and (d) The Food Corporation had department alised labour in 42 and introduced direct payment system in 47 out of a total of 2135 of their depots on an experimental basis. the remaining depots contract system is in operation.
  - (e) No. Sir.
  - (f) Does not arise.
  - (g) No, Sir.
- (h) The Government's experience of the departmentalised labour been very unhappy. The departmental labour is costlier, indisciplines and not officient.